

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A.219/88

1. Tashwarkhan Pathan

2. Annies Ahmed Pathan

Chawl No.L/35,
Q.No.H/8,
Railway Colony,
Nandurbar - 425 412. .. Applicants

-versus-

1. Union of India
through
The General Manager,
Western Railway,
Churchgate,
Bombay - 400 020.

2. Divisional Railway
Manager,
Bombay Central Rly.
Station Premises,
Bombay Central,
Bombay - 400 008. .. Respondents

Coram: Hon'ble Ms.Usha Savara, Member(A)

Appearances:

1. Mr.H.J.Acharya
Advocate for the
Applicant.

2. Mr.A.L.Kasturey
Advocate for the
Respondents.

ORAL JUDGMENT: Date: 11-3-1993
(Per Usha Savara, Member(A))

This application has been filed by Tashwarkhan Pathan(Applicant No.1) and Annies Ahmed Pathan(Applicant No.2) with the prayer that applicant No.1 be declared to be no longer in occupation of Quarter No.L/35 from 31-3-1981 i.e. the date of his retirement and the said quarter stands transferred to Annies Ahmed Pathan(Applicant No.2). A prayer is also made to issue directions to the respondents to pay DCRG with interest to applicant No.1 as well as other retiral benefits to which he is entitled to.

(P)